

NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
CAUSE LIST – Court No. 1 & 2

Hon'ble Shri Justice M.S. Nambiar
Judicial Member

Date: 20-11-2017
Time: 10.30 am

Court - 1

Sl. No	Case No.	Parties	Counsel for Parties	Remarks
1	Application No.254 of 2017(SZ)	T.Thangaiya Pandian Old Washermenpet Chennai Vs Tamil Nadu Pollution Control Board Rep.,by its Chairman, Chennai and 5 others	M/s. G.Stanley Hebzon Singh Counsel for Applicant	For Admission
2	M.A.No.193 of 2017(SZ) IN M.A.No.175 of 2017(SZ) IN Unnumbered Appeal Diary. No 535 of 2017	M/s.Coastal Waste Management Project, (A Division of Ramky Enviro Engineers Ltd.) Rep.,by its Director Sri A.S.Prasad Reddy Vishakapatnam Vs State of Andhra Pradesh. Rep.,by its Principal Secretary, Environment Forest Science and Technology, Guntur District and others	M/s. P.Venkaiah Naidu Associates Counsel for Appellant M/s. T.Sai Krishnan for R2 to R5	For Impleading
	M.A.No.175 of 2017(SZ) IN Unnumbered Appeal Diary. No 535 of 2017	M/s.Coastal Waste Management Project, (A Division of Ramky Enviro Engineers Ltd.) Rep.,by its Director Sri A.S.Prasad Reddy Vishakapatnam Vs State of Andhra Pradesh. Rep.,by its Principal Secretary, Environment Forest Science and Technology, Guntur District and others	M/s. P.Venkaiah Naidu Associates Counsel for Appellant M/s. T.Sai Krishnan for R2 to R5	To condone the delay

3	<p>M.A No. 78 & 79 & 118 of 2016 (SZ) IN Application No.442 of 2013(SZ) (THC) (WP No.9700 of 2012, Kerala High Court)</p> <p>Application No.442 of 2013(SZ) (THC) (WP No.9700 of 2012, Kerala High Court)</p>	<p>Vadavucode – Puthencruz Grama Panchayat, Rep. by its Secretary, Ernakulam Vs Jith Kumar, Muthedathu, Parambil, P.O. Brahmapuram, Ernakulum Dt. and 10 others</p> <p>Jith Kumar, Muthedathu, Parambil, P.O. Brahmapuram, Ernakulum Dt. and 10 others Vs The State of Kerala, Rep. by its Chief Secretary, Thiruvananthapuram and others</p>	<p>M/s.John Mathew Therezhath Counsel for Applicant M/s. Varghese K.Paul & Vineed Abraham for R1 to R7 (Counsel for main application) M/s. Rema Smrithi for R8 & R11 G.M. Syed Nurullah Sheriff for R9 M/s. K.R. Harin for R10</p> <p>M/s. Varghese K.Paul & Vineed Abraham Counsel for Applicant M/s. Rema Smrithi for R1 & R4 M/s.G.M. Syed Nurullah Sheriff for R2 M/s. K.R. Harin for R3 M/s.Sindhu S.Kamath for R5</p>	<p>For interim injunction (MA No. 78 of 2016(SZ) To appoint an Advocate Commissioner To take appropriate action for Non Compliance of order (MA No. 118 of 2016(SZ)</p> <p>For hearing</p>
4	<p>Application No.136 of 2016(PB)</p>	<p>Lawyers Environmental Awareness Forum, Rep., by its Secretary Smt. Keerthi Salomon, Ernakulam Vs State Level Environment Impact Assessment Authority, Trivandrum, Kerala and 8 others</p>	<p>M/s.A.A.Jaleel & M/s.S.Subhash Chand Counsel for Applicant M/s.Vidyalakshmi for R1 M/s.D.S.Ekambaramfor R2 M/s.Rem a Smirithi for R3,R5 & R9 M/s.K.R.Harin for R4 Mr.Ajay for R6 M/s.Mathew Skaria for R7 M/s.M.R.Gopalakrishnan for R8</p>	<p>For hearing</p>
5	<p>Application No. 20 of 2017 (SZ)</p>	<p>Abdul Bhaseer K.A Ernakulam District Kerala State and 5 others Vs Kochi Municipal Corporation Rep.,by its Secretary,</p>	<p>M/s.John Mathew Therezhath Counsel for Applicant M/s.Harin for R1 M/s.Rem a Smirithi for R2, R6 & R9 M/s.D.S.Ekambaram for R3</p>	<p>For hearing</p>

		Kerala State and 8 others	M/s.Vidyalakshmi Vipin for R4 M/s.Sindhu S.Kamath for R5 M/s. Me.Sarashwathy for R7 M/s.Jimmy George for R8	
6	Application No. 80 of 2016(SZ)	VGN Minerva Owner's Welfare Association, Rep. by its Secretary, Guruswamy Road, Nolambur, Chennai. Vs The State rep. by the Secretary to Government, Department of Environment and Forest, Chennai and others	M/s. P.T Perumal Counsel for Applicant M/s. E.Manoharan for R1, R4 M/s. M.R. Gokul Krishnan for R2 M/s. H.Yasmeen Ali for R3 M/s.Raja Srinivas for R5 M/s. Surya Prakash for R6 M/s. K.Hari Sankar for R7	For filing Affidavit by R2
7	Application No.172 of 2017(SZ)	P.M.A.Sadakathullah Kayalpatnam, Thoothukudi Vs The Union of India, Rep.,by its Secretary to the Government, The Ministry of Environment, Forests and Climate Change, New Delhi and 5 others	M/s. Yogeshwaran.A Counsel for Applicant M/s. E.Manoharan for R2,R3,R5,R6 M/s. H.Yasmeen Ali for R4	For filing Status Report by R4
8	M.A.No.194 of 2017(SZ) IN Application No.218 of 2017 (SZ)	M/s. Rainbow Industries, Rep., by its Managing Partner Vs M/s.Coastal Waste Management Project, (A Division of Ramky Enviro Engineers Ltd.) Rep.,by its Director Sri A.S.Prasad Reddy Vishakapatnam	M/s. P.Venkaiah Naidu Associates Counsel for Applicant M/s. T.Sai Krishnan for R2 to R4	For Impleading
9	M.A.No.197 of 2017(SZ) IN Application No.226 of 2017 (SZ)	G.Pandurangan Villupuram District Vs Member Secretary / Authorised Signatory Coastal Aquaculture Authority of India	M/s. K.Balakrishnan Counsel for Applicant M/s. E.Manoharan for R2,R3,R5,R6 M/s. H.Yasmeen Ali for R4	To withdraw the Application No.226 of 2017

		Government of India Ministry of Agriculture and Farmers Welfare Madipakkam, Chennai and 5 others		
10	M.A.No.198 of 2017(SZ) IN Application No.227 of 2017 (SZ)	P.Senthi Kumar Pondicherry Vs Member Secretary / Authorised Signatory Coastal Aquaculture Authority of India Government of India Ministry of Agriculture and Farmers Welfare Madipakkam, Chennai and 5 others	M/s. K.Balakrishnan Counsel for Applicant M/s. E.Manoharan for R2,R3,R5,R6 M/s. H.Yasmeen Ali for R4	To withdraw the Application No.227 of 2017
11	M.A.No.199 of 2017(SZ) IN Application No.228 of 2017 (SZ)	P.Philips Villupuram Vs Member Secretary / Authorised Signatory Coastal Aquaculture Authority of India Government of India Ministry of Agriculture and Farmers Welfare Madipakkam, Chennai and 5 others	M/s. K.Balakrishnan Counsel for Applicant M/s. E.Manoharan for R2,R3,R5,R6 M/s. H.Yasmeen Ali for R4	To withdraw the Application No.228 of 2017
12	M.A.No.200 of 2017(SZ) IN Application No.229 of 2017 (SZ)	A.Venugopal Villupuram Vs Member Secretary / Authorised Signatory Coastal Aquaculture Authority of India Government of India Ministry of Agriculture and Farmers Welfare Madipakkam, Chennai and 5 others	M/s. K.Balakrishnan Counsel for Applicant M/s. E.Manoharan for R2,R3,R5,R6 M/s. H.Yasmeen Ali for R4	To withdraw the Application No.229 of 2017
13	M.A.No.201 of 2017(SZ) IN Application No.230 of	Gunasekar Villupuram Vs Member Secretary / Authorised Signatory Coastal Aquaculture Authority	M/s. K.Balakrishnan Counsel for Applicant M/s. E.Manoharan for R2,R3,R5,R6 M/s. H.Yasmeen Ali for R4	To withdraw the Application No.230 of 2017

	2017 (SZ)	of India Government of India Ministry of Agriculture and Farmers Welfare Madipakkam, Chennai and 5 others		
14	M.A.No.202 of 2017(SZ) IN Application No.231 of 2017 (SZ)	L.A.Gopalan Villupuram Vs Member Secretary / Authorised Signatory Coastal Aquaculture Authority of India Government of India Ministry of Agriculture and Farmers Welfare Madipakkam, Chennai and 5 others	M/s. K.Balakrishnan Counsel for Applicant M/s. E.Manoharan for R2,R3,R5,R6 M/s. H.Yasmeen Ali for R4	To withdraw the Application No.231 of 2017
15	Appeal No.82 of 2017(SZ)	M/s. Mahalakshmi Agencies Rep.,by its Prop.K.Mahalakshmi, Chromepet, Chennai Vs Tamil Nadu Pollution Control Board Rep.,by its Chairman, Chennai and 2 others	M/s. M.Babu Muthumeeran Counsel for Appellant M/s. Rita Chandrasekar for R1 & R2	For Reply
16	Appeal No.85 of 2017(SZ)	Hindustan Petroleum Corporation Limited, Rep.,by its Chief Regional Manager, Alwarpet, Chennai Vs Tamil Nadu Pollution Control Board, Rep.,by its Chairman, Chennai and 3 others	M/s. King & Partridge M.Vijayan Counsel for Appellant	For Reply

Court – 2

Sl. No	Case No.	Parties	Counsel for Parties	Remarks
17	Application No. 97 of 2017 (SZ)	R.Govindarasu Thanikachalam Nagar Vs Mani Omega Granites Pvt.Ltd., Rep.,by its Chairman, Namakkal District and 2 others	M/s. Gautham S.Raman Maithreyi Canthaswamy Sharma Counsel for Applicant M/s. Sanjeevi for R1 M/s. H.Yasmeen Ali for R2 M/s. E.Manoharan for R3	For Reply of R3
18	Application No. 183 of 2016(SZ)	Shri Vinay Shivanand Naik, Mathikere, Karnataka Vs State of Karnataka, Through the Department of Transport, Rep. by its Chief Secretary, Bengaluru and 9 others	M/s. Rohini Ravikumar Counsel for Applicant M/s.Devaraj Ashok for R1 M/s.P.D.Surana for R2,R3, R5, R6 M/s.Thirunavukarasu for R4 M/s.Giridhar for R7 M/s .Su.Srinivasan for R8 & R10 M/s.Me.Saraswathy for R9 M/s. Nalini Mayegowda for R11	For Rejoinder
19	Application No. 97 of 2016 (SZ)	Mrs. Suma R Nayak, Kottara, Mangalore Vs The Ministry for forest, Ecology and Environment, Office of the Minister of Forest, Ecology and Environmen Government of Karnataka, Bangalore, Rep. by its Secretary and others	Mrs. Suma R Nayak Party in Person Mr. Devraj Ashok for R1 to R4 Mr.G.M.Syed Nurullah Sheriff for R5	For Arguments

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Registrar